

West Bengal	1
Bihar	9
Madhya Pradesh	5
Orissa	2
Maharashtra	1
	<hr/>
	18
	<hr/>

In the power sector, the implementation of 25 projects is held up. The statewise details are given below :

West Bengal	1
Madhya Pradesh	2
Maharashtra	2
Uttar Pradesh	6
Kerala	2
Rajasthan	1
Himachal Pradesh	3
Karnataka/Goa	1
Orissa	1
Jammu and Kashmir	2
Sikkim	1
Arunachal Pradesh	2
Punjab	1
	<hr/>
	25
	<hr/>

**Releasing of Land for Petroleum Projects  
by Ministry of Environment  
and Forests**

1467. SHRI SUBHASH YADAV :  
SHRI V. SOBHANADREESWARA  
RAO :  
SHRI DHARAM PAL SINGH  
MALIK :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether attention of Government has been drawn to the news item appearing in 'The Economics Times' of 31st October, 1985 wherein it has been stated that there has been a great problem for projects in Petroleum Sectors due to the refusal of Ministry of Environment and Forests to give clearance to these projects;

(b) whether the Committee of Secretaries appointed for the purpose have taken any decision in this regard to get the clearance for acquisition of land;

(c) the number of such projects in each State which are not getting land to set up projects; and

(d) the reaction of Union Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) to (d). Based on the recommendations of a Working Group constituted to study the problems being experienced by various authorities in getting clearances for acquisition of forests lands, instructions were issued by the Government for simplification of procedures for acquiring forest land. The requirements of the Petroleum Sector for such lands are being cleared under the simplified procedures.

**Modernisation of Cement Industry**

1468. SHRI SUBHASH YADAV : Will the Minister of INDUSTRY be pleased to state :

(a) whether there is any proposal under consideration of Government to modernise cement industry in private and public sectors to boost the cement production;

(b) if so, the details thereof;

(c) the funds allocated for the purpose; and

(d) how far it will reduce the prices of cement ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). Government has been encouraging modernisation programmes in the cement industry such as (i) conversion of manufacturing process from wet/semi wet to dry/semi dry (ii) energy conservation measures (iii) installation of pre-heater and precalcinator (iv) installation of pollution control